

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT  |
|----|--------------------------------------|---|------------------------------|--|
| 1  | D-BLAPL/5658/2025<br>BLAPL/2225/2025 | MD. ASDULLAH<br>VS<br>STATE OF ODISHA                 | BIRENDRA KUMAR PARDHI<br>VS  | GHATAGAON /33 /2023<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O<br>GR/0000153/2023     |
| 2  | D-BLAPL/5678/2025<br>BLAPL/2226/2025 | BASUDEV NAYAK<br>VS<br>STATE OF ODISHA                | AMULYA RATNA PANDA<br>VS     | KORAPUT TOWN /196 /2021<br>S.D.J.M.,KORAPUT(Koraput)<br>GR/0000657/2021            |
| 3  | D-BLAPL/5686/2025<br>BLAPL/2227/2025 | TITU POLAI<br>VS<br>STATE OF ODISHA                   | SURENDRA KUMAR BISWAL<br>VS  | //0<br>A.D.J.,ASKA(Ganjam)<br>2(A)CC/000003/2025                                   |
| 4  | D-BLAPL/5634/2025<br>BLAPL/2228/2025 | MD. SOHEL QURESHI @ MD SOHEL<br>VS<br>STATE OF ODISHA | ARUN KUMAR BUDHIA<br>VS      | RAGHUNATHPALI /473 /2024<br>AD-HOC A.D.J. (FTSC),ROURKELA(Sund<br>Spl/0000112/2024 |
| 5  | D-BLAPL/5775/2025<br>BLAPL/2229/2025 | SOUDAGAR DAS<br>VS<br>STATE OF ODISHA                 | BINAYA BHUSAN ROURTRAY<br>VS | DELANGA /283 /2024<br>SPECIAL JUDGE (POCSO), PURI(Puri)<br>Spl/0000133/2024        |
| 6  | D-BLAPL/5932/2025<br>BLAPL/2230/2025 | SAMIR KUMAR PRADHAN<br>VS<br>STATE OF ODISHA          | S.S.RAY (2)<br>VS            | SHERAGADA /464 /2023<br>A.D.J.,ASKA(Ganjam)<br>ST/0000116/2024                     |
| 7  | D-BLAPL/4764/2025<br>BLAPL/2231/2025 | SHIBA NAHAK@DAS<br>VS<br>STATE OF ODISHA              | S.S.RAY (2)<br>VS            | KOTINANDA /108 /2024<br>A.D.J.,ASKA(Ganjam)<br>ST/0000143/2024                     |
| 8  | D-BLAPL/5935/2025<br>BLAPL/2232/2025 | DJ@SUNIL NAYAK@NAIK<br>VS<br>STATE OF ODISHA          | ASUTOSH TRIPATHY<br>VS       | BANARAPAL /99 /2016<br>DISTRICT AND SESSIONS JUDGE,ANGUL<br>CT/0000158/2017        |
| 9  | D-BLAPL/5908/2025<br>BLAPL/2233/2025 | ABDA KHATOON<br>VS<br>UNION OF INDIA                  | SUBRAJIT MOHANTY<br>VS       | //0<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000013/2025                         |
| 10 | D-BLAPL/5721/2025<br>BLAPL/2234/2025 | GOVIND SINGH<br>VS<br>STATE OF ODISHA                 | KARUNAKAR GAYA<br>VS         | //0<br>2ND ADDL SESSIONS JUDGE,SAMBALP<br>TR/0000113/2024                          |
| 11 | D-BLAPL/5972/2025<br>BLAPL/2235/2025 | BIDYADHAR PATI<br>VS<br>STATE OF ODISHA(VIG.)         | SANGRAMJIT PANDA<br>VS       | CUTTACK VIGILANCE /1 /2025<br>SPL.JUDGE (VIG.),BHUBANESWAR(Kho<br>GR/0000006/2025  |

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|----|--------------------------------------|--|------------------------------|--|
| 12 | D-BLAPL/5671/2025<br>BLAPL/2236/2025 | PRAKASH BEHERA<br>VS<br>STATE OF ODISHA                        | SATYA NARAYAN MISHRA 4<br>VS | SORO /1 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0000002/2025                           |
| 13 | D-BLAPL/5977/2025<br>BLAPL/2237/2025 | DHARMENDRA<br>VS<br>STATE OF ODISHA                            | SARADA PRASAD DASH<br>VS     | GOPALPUR /96 /2024<br>J.M.F.C.(R),BERHAMPUR(Ganjam)<br>GR/0000383/2024                 |
| 14 | D-BLAPL/5777/2025<br>BLAPL/2238/2025 | HRUSHIKESH PATRA<br>VS<br>STATE OF ODISHA                      | AMITAV TRIPATHY<br>VS        | KANTAMAL /81 /2023<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000122/2023             |
| 15 | D-BLAPL/5931/2025<br>BLAPL/2239/2025 | KANHU CHARAN SETHY<br>VS<br>STATE OF ODISHA                    | AMULYA RATNA PANDA<br>VS     | KHAJURIPADA /83 /2023<br>A.D.J,PHULBANI(Kandhamal)<br>ST/0000078/2023                  |
| 16 | D-BLAPL/6001/2025<br>BLAPL/2240/2025 | MD.SALAHUDDIN<br>VS<br>STATE OF ODISHA                         | SANDEEP RAJ PANDA<br>VS      | PANDAPADA /299 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O<br>GR/0001878/2024        |
| 17 | D-BLAPL/5803/2025<br>BLAPL/2241/2025 | MUKUNDA NAIK @ KIRKADU @ MAKUNDA NAIK<br>VS<br>STATE OF ODISHA | RAKESH BEHERA<br>VS          | KUNDHEIGOLA /196 /2024<br>A.D.J.,DEOGARH(Debagarh )<br>ST/0000083/2024                 |
| 18 | D-BLAPL/5884/2025<br>BLAPL/2242/2025 | JAYRAM ORAM<br>VS<br>STATE OF ODISHA                           | SANJAYA MAJHI<br>VS          | SUNDARGARH SADAR /245 /2024<br>S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH<br>GR/0001038/2024 |
| 19 | D-BLAPL/6048/2025<br>BLAPL/2243/2025 | GANAPATI BEHERA @ JATIA @ PUTHULU<br>VS<br>STATE OF ODISHA     | PARTHA SARATHI DAS<br>VS     | DAITARI /90 /2021<br>DISTRICT & SESSIONS JUDGE,KEONJHAR<br>ST/0000036/2022             |
| 20 | D-BLAPL/5984/2025<br>BLAPL/2244/2025 | MD.SALAHUDDIN<br>VS<br>STATE OF ODISHA                         | SANDEEP RAJ PANDA<br>VS      | KEONJHAR SADAR /503 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O<br>GR/0001525/2024   |
| 21 | D-BLAPL/5982/2025<br>BLAPL/2245/2025 | DADHIBABANA DANTA<br>VS<br>STATE OF ODISHA                     | AMITAV TRIPATHY<br>VS        | MANAMUNDA /62 /2025<br>ADDL.SESSION JUDGE CUM SPL.JUDGE<br>Spl/0000049/2025            |
| 22 | D-BLAPL/5959/2025<br>BLAPL/2246/2025 | SANTOSH NAYAK<br>VS<br>STATE OF ODISHA                         | AMULYA RATNA PANDA<br>VS     | / /0<br>SPECIAL JUDGE (NDPS),KHURDA(Khor<br>TR/0000011/2025                            |
| 23 | D-BLAPL/5960/2025                    | JIGAR KUMAR DAS @ GUDU   | AMULYA RATNA PANDA           | SIMULIA /10 /2025  |

## ORISSA HIGH COURT

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|----|--------------------------------------|---|----------------------------|---|
|    | BLAPL/2247/2025                      | VS<br>STATE OF ODISHA                                       | VS                         | J.M.F.C.,SORO(Baleshwar)<br>CT/0000073/2025   |
| 24 | D-BLAPL/5929/2025<br>BLAPL/2248/2025 | ARJUN DIGAL<br>VS<br>STATE OF ODISHA                        | AMULYA RATNA PANDA<br>VS   | / /0<br>1ST ADJ CUM SPL.JUDGE,KHURDA(Kh<br>TR/0000013/2025                              |
| 25 | D-BLAPL/5939/2025<br>BLAPL/2249/2025 | JITENDRA DASH @ JITU DASH<br>VS<br>STATE OF ODISHA          | AJIT KUMAR MOHANTY<br>VS   | LOISINGHA(BOLANGIR) /37 /2025<br>J.M.F.C.,LOISINGHA(BOLANGIR)(Balang<br>GR/0000056/2025 |
| 26 | D-BLAPL/5942/2025<br>BLAPL/2250/2025 | UPENDRA KUMAR HATI<br>VS<br>STATE OF ODISHA                 | ARIJEET MISHRA<br>VS       | SIMULIA /44 /2025<br>J.M.F.C.,SORO(Baleshwar)<br>CT/0000185/2025                        |
| 27 | D-BLAPL/5966/2025<br>BLAPL/2251/2025 | AJIT KUMAR MALLIK @ MALLICK<br>VS<br>STATE OF ODISHA        | SUSANTA KUMAR BARAL<br>VS  | PHULBANI SADAR /33 /2025<br>SPECIAL JUDGE, PHULBANI(Kandhamal<br>Spl/0000043/2025       |
| 28 | D-BLAPL/5954/2025<br>BLAPL/2252/2025 | SRINIBAS DASH<br>VS<br>STATE OF ODISHA                      | DURGA PRASAD DHAL<br>VS    | TANGI (KHURDA) /550 /2023<br>2ND A.D.J.,KHURDA(Khordha )<br>ST/0000153/2024             |
| 29 | D-BLAPL/5958/2025<br>BLAPL/2253/2025 | NIROJ KUMAR @ NIRAJ KUMAR<br>VS<br>STATE OF ODISHA          | SURYAKANTA DWIBEDI<br>VS   | TUSRA /225 /2024<br>SPECIAL JUDGE,BALANGIR(Balangir)<br>Spl/0000067/2024                |
| 30 | D-BLAPL/5976/2025<br>BLAPL/2254/2025 | DAKTAR MAHANTA<br>VS<br>STATE OF ODISHA                     | PUSPAMITRA MOHAPATRA<br>VS | KEONJHAR TOWN /63 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K<br>GR/0000198/2025      |
| 31 | D-BLAPL/5165/2025<br>BLAPL/2255/2025 | BIKASH DAS<br>VS<br>STATE OF ODISHA                         | SURYA KANTA PRADHAN<br>VS  | BOIPARIGUDA /35 /2024<br>SPECIAL JUDGE,JEYPORE(Koraput)<br>TR/0000013/2024              |
| 32 | D-BLAPL/5948/2025<br>BLAPL/2256/2025 | BABU @ DURYODHAN MAHAKUD<br>VS<br>STATE OF ODISHA           | SITIKANT MISHRA<br>VS      | TALCHER TOWN /1037 /2024<br>A.D.J.,TALCHER(Anugul )<br>CT/0000013/2025                  |
| 33 | D-BLAPL/5813/2025<br>BLAPL/2257/2025 | SOUMYARANJAN NAYAK @ SALAN @ SAYAN<br>VS<br>STATE OF ODISHA | PRASANT KUMAR SAHOO<br>VS  | MOTANGA /160 /2024<br>SPECIAL JUDGE,DHENKANAL(Dhenkanal<br>Spl/0000010/2024             |
| 34 | D-BLAPL/6036/2025<br>BLAPL/2258/2025 | MOHAMMED RAEES LADDHA @ MOHAMMED RAEES<br>VS                | JUGALA KISHORE PANDA<br>VS | / /0<br>A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G  |

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|----|--------------------------------------|--|-----------------------------|---|
| 35 | D-BLAPL/6054/2025<br>BLAPL/2259/2025 | STATE OF ODISHA<br>MD. KHALID ANSARI @ MD. KAHLID ANSARI<br>VS | PARTHA SARATHI DAS<br>VS    | 2(A)CC/0000045/2024<br>CHAMPUA /13 /2025<br>S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K       |
| 36 | D-BLAPL/5735/2025<br>BLAPL/2260/2025 | STATE OF ODISHA<br>NASIR HUSSAIN KHAN<br>VS                    | SUSHANTA KUMAR JOSHI<br>VS  | GR/0000037/2025<br>SINAPALI /332 /2024<br>DIST.& SESSIONS JUDGE,NAWAPARA(D            |
| 37 | D-BLAPL/5985/2025<br>BLAPL/2261/2025 | STATE OF ODISHA<br>R. RAJARAM<br>VS                            | ASIT KUMAR JENA<br>VS       | ST/0000010/2025<br>KALIMELA /197 /2023<br>SPECIAL JUDGE,MALKANGIRI(Malkang            |
| 38 | D-BLAPL/6007/2025<br>BLAPL/2262/2025 | STATE OF ODISHA<br>SURYAKANTA SAHOO<br>VS                      | SANTOSH KUMAR DWIVEDY<br>VS | Spl/0000167/2023<br>NAIKANI-DIHI /29 /2025<br>SPECIAL JUDGE,BHADRAK(Bhadrak )         |
| 39 | D-BLAPL/6041/2025<br>BLAPL/2263/2025 | STATE OF ODISHA<br>GOUTAM GHOSH<br>VS                          | JYOTIRMAYA SAHOO<br>VS      | Spl/0000006/2025<br>KODALA /92 /2025<br>J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI           |
| 40 | D-BLAPL/2927/2025<br>BLAPL/2264/2025 | STATE OF ODISHA<br>SABYASACHI PANDA @ SUNIL @ SARAT<br>VS      | SUJATA JENA<br>VS           | GR/0000312/2025<br>PADMAPUR /45 /2008<br>A.D.J., GUNUPUR(Rayagada )                   |
| 41 | D-BLAPL/5427/2025<br>BLAPL/2265/2025 | STATE OF ODISHA<br>RAVI PRAKASH DAS<br>VS                      | RMANANDA THANAPATI<br>VS    | CT/0000042/2021<br>//<br>DISTRICT & SESSIONS JUDGE,BOLANG                             |
| 42 | D-BLAPL/5480/2025<br>BLAPL/2266/2025 | STATE OF ODISHA<br>MANOJ KUMAR PATEL<br>VS                     | SANJUKTA MUNDA<br>VS        | 2(A)CC/0000006/2025<br>RENGALI (SAMBALPUR) /6 /2025<br>SPL.JUDGE SAMBALPUR(Sambalpur) |
| 43 | D-BLAPL/5478/2025<br>BLAPL/2267/2025 | STATE OF ODISHA<br>MANAS RANJAN GOPAL<br>VS                    | DEBABRATA DASH<br>VS        | TR/0000003/2025<br>JUNAGARH /40 /2023<br>ADDL.DISTRICT JUDGE,DHARAMGARH               |
| 44 | D-BLAPL/5386/2025<br>BLAPL/2268/2025 | STATE OF ODISHA<br>JAMES @ ELVISH TARA<br>VS                   | BIDYALOK MOHAPATRA<br>VS    | CT/0000090/2023<br>CYBER CRIME AND ECONOMIC OFFEN<br>S.D.J.M.,BHUBANESWAR(Khordha )   |
| 45 | D-BLAPL/4890/2025<br>BLAPL/2269/2025 | STATE OF ODISHA<br>PABITRA MUNDA<br>VS<br>STATE OF ODISHA      | LALITENDU BHUYAN<br>VS      | CT/0000916/2024<br>TURUMUNGA /95 /2024<br>ASST. SESSIONS JUDGE, KEONJHAR(K            |
|    |                                      |  |                             | ST/0000010/2024   |

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|----|--------------------------------------|--|----------------------------------|--|
| 46 | D-BLAPL/5795/2025<br>BLAPL/2270/2025 | HEM SINGH MAURYA<br>VS<br>STATE OF ODISHA                        | BIJAYA KUMAR RAGADA<br>VS        | KORAPUT TOWN /294 /2024<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000100/2024             |
| 47 | D-BLAPL/6121/2025<br>BLAPL/2271/2025 | ANEK @ BRAJESH BAG<br>VS<br>STATE OF ODISHA                      | KAUSTUVA MOHANTY<br>VS           | KHETRARAJPUR /260 /2022<br>2ND ADDL SESSIONS JUDGE,SAMBALPUR<br>ST/0000031/2023          |
| 48 | D-BLAPL/6045/2025<br>BLAPL/2272/2025 | PRUTHIVI RAJ SAHU @ PRUTHVIRAJ SAHU<br>VS<br>STATE OF ODISHA     | SUJIT KUMAR PATTNAIK<br>VS       | K.NUAGAON /41 /2025<br>J.M.F.C.,PATRAPUR(Ganjam)<br>GR/0000055/2025                      |
| 49 | D-BLAPL/6051/2025<br>BLAPL/2273/2025 | KANHA @ ABHIJIT NAYAK<br>VS<br>STATE OF ODISHA                   | PRAFULLA KUMAR BISWAL<br>VS      | AUL /31 /2025<br>J.M.F.C,AUL(Kendrapara )<br>GR/0000066/2025                             |
| 50 | D-BLAPL/6120/2025<br>BLAPL/2274/2025 | JITU MAHANAND<br>VS<br>STATE OF ODISHA                           | KAUSTUVA MOHANTY<br>VS           | KHETRARAJPUR /260 /2022<br>2ND ADDL SESSIONS JUDGE,SAMBALPUR<br>ST/0000031/2023          |
| 51 | D-BLAPL/2917/2025<br>BLAPL/2275/2025 | PRIYABRATA BEHERA<br>VS<br>STATE OF ODISHA                       | ANUGRAHA NARAYAN SAMANTRAY<br>VS | SALIPUR /4 /2025<br>SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK)<br>Spl/0000005/2025          |
| 52 | D-BLAPL/6056/2025<br>BLAPL/2276/2025 | PRADEEP KUMAR PRADHAN @ PRADEEP PRADHAN<br>VS<br>STATE OF ODISHA | RAMESH CHANDRA MAHARANA<br>VS    | ANGUL TOWN /583 /2022<br>A.D.J.,ANGUL(Angul )<br>CT/0000081/2023                         |
| 53 | D-BLAPL/5510/2025<br>BLAPL/2277/2025 | LAXMAN SWAIN<br>VS<br>STATE OF ODISHA                            | BIJAYA KUMAR RAGADA<br>VS        | JHARSUGUDA /509 /2024<br>A.D.J.,JHARSUGUDA(Jharsuguda )<br>CT/0000159/2024               |
| 54 | D-BLAPL/6058/2025<br>BLAPL/2278/2025 | KARTIKA @ KARTICK KHOSLA<br>VS<br>STATE OF ODISHA                | SURYAKANTA DASH<br>VS            | NANDAPUR /6 /2025<br>S.D.J.M.,KORAPUT(Koraput)<br>GR/0000026/2025                        |
| 55 | D-BLAPL/2081/2025<br>BLAPL/2279/2025 | RAHUL KAUSHAL<br>VS<br>STATE OF ODISHA                           | MAHENDRA KUMAR PANCHABIHAR<br>VS | HIRAKUD /257 /2021<br>A.D.J.,SAMBALPUR(Sambalpur)<br>ST/0000033/2022                     |
| 56 | D-BLAPL/5999/2025<br>BLAPL/2280/2025 | SRIMAN KUMAR GHADEI @ TULU<br>VS<br>STATE OF ODISHA              | AMIT BISWAL<br>VS                | NABARANGAPUR TOWN /16 /2025<br>S.D.J.M. CIVIL JUDGE (JD),NAWARANGAPUR<br>GR/0000043/2025 |
| 57 | D-BLAPL/6023/2025                    | SURYAMANI SAHOO @ SURYAMANI SAHO                                 | DEEPALI MAHAPATRA                | DHARAKOT PS /230 /2024   |

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|----|--------------------------------------|---|------------------------------|--|
|    | BLAPL/2281/2025                      | VS<br>STATE OF ODISHA                                       | VS                           | A.D.J.,ASKA(Ganjam)<br>ST/000010/2025  |
| 58 | D-BLAPL/5962/2025<br>BLAPL/2282/2025 | HRUDAYANANDA MUNI<br>VS<br>STATE OF ODISHA                  | SAROJ KUMAR DASH<br>VS       | BAIDYANATHPUR /567 /2024<br>S.D.J.M.,BERHAMPUR(Ganjam)<br>GR/0002613/2024      |
| 59 | D-BLAPL/6000/2025<br>BLAPL/2283/2025 | SANTOSH KUMAR SAW<br>VS<br>STATE OF ODISHA                  | BHARAT BHUSAN ROURTRAY<br>VS | PLANTSITE /21 /2025<br>S.D.J.M.,PANPOSH(Sundargarh)<br>GR/0000087/2025         |
| 60 | D-BLAPL/6176/2025<br>BLAPL/2284/2025 | BRAJAKISHORE JENA<br>VS<br>STATE OF ODISHA                  | SAIBRATA RATH<br>VS          | AUL /718 /2024<br>J.M.F.C,AUL(Kendrapara )<br>GR/0001158/2024                  |
| 61 | D-BLAPL/6024/2025<br>BLAPL/2285/2025 | MANOJ KANHAR<br>VS<br>STATE OF ODISHA                       | SANGRAM KESHARI ROUT<br>VS   | //0<br>SPECIAL JUDGE,BAUDH(Baudh )<br>2(A)CC/0000005/2025                      |
| 62 | D-BLAPL/5983/2025<br>BLAPL/2286/2025 | TATARAO PALASI<br>VS<br>STATE OF ODISHA                     | ASIT KUMAR JENA<br>VS        | CHITRAKONDA /182 /2024<br>SPECIAL JUDGE,MALKANGIRI(Malkang<br>Spl/0000141/2024 |
| 63 | D-CMAPL/6885/2025<br>CMAPL/75/2025   | PRAVATI MALLICK<br>VS<br>SRIKANTA KUMAR PARIJA , TAHASILDAR | ADV.<br>VS                   | //<br>()   |
| 64 | D-CMAPL/7040/2025<br>CMAPL/76/2025   | JARA SING<br>VS<br>STATE OF ODISHA                          | ADV.<br>VS                   | //<br>()   |
| 65 | D-CMP/5732/2025<br>CMP/294/2025      | RAMESH PRASAD BHOI<br>VS<br>RAKESH PRASAD BHOI              | TIKERAM MEHER<br>VS          | //<br>CIVIL JUDGE (JD)-SDFC,RAMPUR(Sonep<br>EC/0000001/2012                    |
| 66 | D-CMP/6776/2025<br>CMP/295/2025      | JAYADEV MISHRA<br>VS<br>RANJAN RASHMI MISHRA                | ARABINDA TRIPATHY<br>VS      | //<br>CIVIL JUDGE (SD),2ND COURT,CUTTAC<br>CS/0000186/2020                     |
| 67 | D-CMP/7696/2025<br>CMP/296/2025      | RAMAMANI MALLIK<br>VS<br>JAGANNATH MALLIK                   | VIVEKANANDA JENA<br>VS       | //<br>DISTRICT & SESSIONS JUDGE,BALASO<br>RFA/0000108/2024                     |
| 68 | D-CMP/7600/2025<br>CMP/297/2025      | MUKUL KUMAR<br>VS   | SAIBRATA RATH<br>VS          | //<br>2ND ADJ CUM SPL JUDGE,BHUBANESW  |

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| 69 | D-CMP/7685/2025<br>CMP/298/2025     | LAXMIDHAR SAMANTARAY<br>ARABINDA DEY<br>VS<br>KARUNA DEY @ SAHA                                   | DWARIKA PRASAD MOHANTY<br>VS | Fao/0000099/2024<br>//<br>CIVIL JUDGE (SD),BALASORE(Baleshwa<br>CS/0008811/2014 |
| 70 | D-CMP/7353/2025<br>CMP/299/2025     | BIRAKISHOR SAHANI<br>VS<br>KHETRAMOHAN CHANDA   | GOPABANDHU MISRA<br>VS       | //<br>CIVIL JUDGE (SD),JAGATSINGHPUR(Jag<br>EC/0000006/2005                     |
| 71 | D-CONTC/5641/2025<br>CONTC/951/2025 | M/S JAYDRUGA SECURITY SERVICE<br>VS<br>DR.MRIDULA DEVI,DIRECTOR,INDIAN COUNCILOR,ICAR,BBSR,KHURDA | ADV.<br>VS                   | //<br>()  |
| 72 | D-CONTC/7704/2025<br>CONTC/952/2025 | DR.IMTIHAN SAHA<br>VS<br>ARVIND AGRAWAL, IAS  | BIDYALOK MOHAPATRA<br>VS     | //<br>()  |
| 73 | D-CONTC/7708/2025<br>CONTC/953/2025 | LOKANATH SWAIN<br>VS<br>SUJAY KUMAR PATI,TAHASILDAR,SADAR CUTTACK                                 | ALOK KUMAR MOHAPATRA<br>VS   | //<br>()  |
| 74 | D-CONTC/7743/2025<br>CONTC/954/2025 | RITANJALI ROUL<br>VS<br>ABHINAV SONKAR, IPS   | M/s Kabita Patra<br>VS       | //<br>()  |
| 75 | D-CONTC/7744/2025<br>CONTC/955/2025 | KAMAL KUMAR AGRAWAL<br>VS<br>VED BHUSAN,MUNICIPAL COMMNR.,SAMBALPUR MUNICIPAL CORPORATION         | PRASANTA KUMAR PRADHAN<br>VS | //<br>()  |
| 76 | D-CONTC/7758/2025<br>CONTC/956/2025 | PADMACHARAN SAHU<br>VS<br>MACHINDRA MALLICK,BLOCK EDUCATION OFFICER,BHEDEN                        | SAROJ KUMAR PADHY<br>VS      | //<br>()  |
| 77 | D-CONTC/7797/2025<br>CONTC/957/2025 | BAPTIST CHURCH, CHANDBALI, BHADRAK<br>VS<br>BHABATOSH MALLICK,TAHASILDAR,CHANDBALI,BHADRAK        | ADV.<br>VS                   | //<br>()  |
| 78 | D-CONTC/7802/2025<br>CONTC/958/2025 | HRUDAYANANDA PRADHAN<br>VS<br>SUNIL KUMAR,G.M (TECHNICAL),NHAI,BBSR                               | ADV.<br>VS                   | //<br>()  |
| 79 | D-CONTC/7805/2025<br>CONTC/959/2025 | AJAYA GUPTA<br>VS<br>SUNIL KUMAR,G.M (TECHNICAL),NHAI,BBSR  | ADV.<br>VS                   | //<br>()  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL | FILING NO/CASE NO                   | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|-------------------------------------|--|---------------------------|-------------------------------------|
| 80 | D-CONTC/7822/2025<br>CONTC/960/2025 | JAGAJIBAN BARIK<br>VS<br>SUBASHIS MANSINGH,OAS                                   | ADV.<br>VS                | //<br>0<br>//                       |
| 81 | D-CONTC/7828/2025<br>CONTC/961/2025 | NIBEDITA DAS<br>VS<br>SHALINI PANDIT, IAS  | ADV.<br>VS                | //<br>0<br>//                       |
| 82 | D-CONTC/7837/2025<br>CONTC/962/2025 | BIJAY KUMAR BISOI<br>VS<br>SHALINI PANDIT, IAS                                   | ADV.<br>VS                | //<br>0<br>//                       |
| 83 | D-CONTC/7843/2025<br>CONTC/963/2025 | PRATIVA BEHERA<br>VS<br>ARAVIND AGRAWAL,IAS                                      | SANJIB KUMAR RATH<br>VS   | //<br>0<br>//                       |
| 84 | D-CONTC/7867/2025<br>CONTC/964/2025 | PRATAP KUMAR BEHERA<br>VS<br>ARVIND AGRAWAL, IAS                                 | SANJIB KUMAR RATH<br>VS   | //<br>0<br>//                       |
| 85 | D-CONTC/7947/2025<br>CONTC/965/2025 | SWATIPRABHA MOHAPATRA<br>VS<br>SANJEEB KUMAR MISHRA,IAS                          | SUBHADUTTA ROUSTRAY<br>VS | //<br>0<br>//                       |
| 86 | D-CONTC/7990/2025<br>CONTC/966/2025 | DHRUBA CHARAN ROUT @ DHRUBU CHARAN ROUT<br>VS<br>DR.TUSHAR JYOTIRANJAN,OAS (J.B) | ADV.<br>VS                | //<br>0<br>//                       |
| 87 | D-CONTC/7911/2025<br>CONTC/967/2025 | NABA KISHORE ROUT<br>VS<br>SANJEEB KUMAR MOHAPATRA,BDO,CHANDBALI,BHADRAK         | ADV.<br>VS                | //<br>0<br>//                       |
| 88 | D-CONTC/7844/2025<br>CONTC/968/2025 | SAROJA KUMAR MISHRA<br>VS<br>ARVIND AGRAWAL, IAS                                 | SANJIB KUMAR RATH<br>VS   | //<br>0<br>//                       |
| 89 | D-CONTC/7852/2025<br>CONTC/969/2025 | KRUSHNA CHANDRA JENA<br>VS<br>ARVIND AGRAWAL, IAS                                | SANJIB KUMAR RATH<br>VS   | //<br>0<br>//                       |
| 90 | D-CONTC/7861/2025<br>CONTC/970/2025 | SIBA SUNDAR MISHRA<br>VS<br>ARVIND AGRAWAL, IAS                                  | SANJIB KUMAR RATH<br>VS   | //<br>0<br>//                       |
| 91 | D-CONTC/7863/2025                   | PRATAP KUMAR BARIK   | SANJIB KUMAR RATH         | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL                                       | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|-------------------------------------|--|-----------------------------------|--|
|     | CONTC/971/2025                      | VS<br>ARVIND AGRAWAL, IAS                                  | VS                                | ()<br>//   |
| 92  | D-CONTC/7894/2025<br>CONTC/972/2025 | PARSURAM PANDA<br>VS<br>MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR | ADV.<br>VS                        | //<br>()<br>//   |
| 93  | D-CONTC/7857/2025<br>CONTC/973/2025 | RAMA CHANDRA KANDI<br>VS<br>ARVIND AGRAWAL, IAS            | SANJIB KUMAR RATH<br>VS           | //<br>()<br>//   |
| 94  | D-CONTC/7993/2025<br>CONTC/974/2025 | BIJAY MISHRA<br>VS<br>MANOJ SATYABAN MAHAJAN,IAS           | ADV<br>VS                         | //<br>()<br>//   |
| 95  | D-CONTC/7809/2025<br>CONTC/975/2025 | DHARANIDHAR DAS<br>VS<br>SHALINI PANDIT, IAS               | ADV.<br>VS                        | //<br>()<br>//   |
| 96  | D-CONTC/7906/2025<br>CONTC/976/2025 | MAHESWAR NANDA<br>VS<br>DR.ARABINDA KUMAR PADHEE,IAS       | ADV.<br>VS                        | //<br>()<br>//   |
| 97  | D-CRLA/4679/2025<br>CRLA/268/2025   | NIRANJAN SAHOO<br>VS<br>STATE OF ODISHA                    | PRABIR KUMAR RAY<br>VS            | JAJPUR TOWN /125 /2023<br>DIST.& SESSIONS JUDGE,JAJPUR(Jajapur)<br>CT/0000104/2023         |
| 98  | D-CRLA/5806/2025<br>CRLA/269/2025   | MADAN MOHAN MUDULI<br>VS<br>STATE OF ODISHA(VIG)           | PRASANTA KUMAR NANDA<br>VS        | VIGILANCE PS (BERHAMPUR) /46 /2017<br>SPECIAL JUDGE (VIG),BERHAMPUR(Ga)<br>TR/0000013/2020 |
| 99  | D-CRLA/5945/2025<br>CRLA/270/2025   | KRUSHNA HARIJAN<br>VS<br>STATE OF ODISHA                   | ANIRUDHA DAS<br>VS                | UMERKOTE /49 /2023<br>A.D.J.,UMERKOTE(Nabarangapur )<br>TR/0000008/2023                    |
| 100 | D-CRLA/5964/2025<br>CRLA/271/2025   | PRAKASH MUNDA<br>VS<br>STATE OF ODISHA                     | ASUTOSH TRIPATHY<br>VS            | ATHAMALLIK /155 /2021<br>SPECIAL JUDGE (POCSO), ANGUL(Anug)<br>Spl/0000064/2021            |
| 101 | D-CRLLP/5952/2025<br>CRLLP/17/2025  | STATE OF ODISHA(VIG.)<br>VS<br>P.ADILAXMI                  | SANGRAM DAS, S.C. VIGILANCE<br>VS | VIGILANCE PS (BERHAMPUR) /3 /2002<br>SPECIAL JUDGE (VIG),BERHAMPUR(Ga)<br>GR/0000003/2002  |
| 102 | D-CRLMC/4888/2025<br>CRLMC/838/2025 | MOHAN KHUNTULI<br>VS                                       | TIKERAM MEHER<br>VS               | MANAMUNDA /167 /2021<br>ADDL.SESSION JUDGE CUM SPL.JUDGE                                   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|-------------------------------------|--|---------------------------|--|
| 103 | D-CRLMC/4369/2025<br>CRLMC/839/2025 | STATE OF ODISHA<br>BIJAY KUMAR JENA<br>VS<br>STATE OF ODISHA | ASHOK KUMAR SARANGI<br>VS | Spl/0000290/2021<br>CYBER CRIME AND ECO. OFFENCE, CU<br>S.D.J.M.,JAJPUR(Jajapur )<br>CT/0000631/2024 |
| 104 | D-CRLMC/5272/2025<br>CRLMC/840/2025 | RABINDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                | SAROJ KUMAR PADHI<br>VS   | PIPLI /131 /2021<br>J.M.F.C.,PIPLI(Puri)<br>GR/0000176/2021  |
| 105 | D-CRLMC/4657/2025<br>CRLMC/841/2025 | SUBAL NAIK<br>VS<br>STATE OF ODISHA                          | TIKERAM MEHER<br>VS       | BINIKA /135 /2024<br>J.M.F.C.,BINIKA(Sonepur )<br>GR/0000134/2024                                    |
| 106 | D-CRLMC/5479/2025<br>CRLMC/842/2025 | PUPUN@JYOTI PRAKASH DALAI<br>VS<br>STATE OF ODISHA           | HEMANT KU. TRIPATHY<br>VS | KHUNTUNI /141 /2019<br>A.D.J.,ATHAGARH(Cuttack)<br>ST/0000123/2022                                   |
| 107 | D-CRLMC/5393/2025<br>CRLMC/843/2025 | INDLA CHAITANYA OMKAR YADAV<br>VS<br>STATE OF ODISHA         | SRINIVAS MOHANTY<br>VS    | MAHILA P.S. BUXIBAZAR /103 /2024<br>S.D.J.M.,CUTTACK SADAR(Cuttack)<br>GR/0000396/2024               |
| 108 | D-CRLMC/5641/2025<br>CRLMC/844/2025 | RABINDRA SAHOO<br>VS<br>STATE OF ODISHA                      | BIJAY KUMAR BEHERA<br>VS  | KHANDAGIRI P.S. /580 /2024<br>J.M.F.C.(V),BHUBANESWAR(Khordha )<br>CT/0001559/2024                   |
| 109 | D-CRLMC/5898/2025<br>CRLMC/845/2025 | DR.NABA KISHORE KUNDU<br>VS<br>STATE OF ODISHA               | BIRAJA PRASANNA DAS<br>VS | RAYAGADA TOWN /133 /2022<br>S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R<br>GR/0000288/2022                   |
| 110 | D-CRLMC/5930/2025<br>CRLMC/846/2025 | PRANAKRISHNA DASH<br>VS<br>STATE OF ODISHA                   | SUDHASHREE PASAYAT<br>VS  | / /0<br>J.M.F.C. CUM G.N.,RAGHUNATHPUR(Jag<br>ICC/0000023/2021                                       |
| 111 | D-CRLMC/5941/2025<br>CRLMC/847/2025 | BHABAGRAHI DIGAL<br>VS<br>STATE OF ODISHA                    | AMULYA RATNA PANDA<br>VS  | GOCHHAPADA /49 /2024<br>SPECIAL JUDGE, PHULBANI(Kandhamal<br>Spl/0000074/2024                        |
| 112 | D-CRLMC/5943/2025<br>CRLMC/848/2025 | A.KALI @ AULA KALI<br>VS<br>STATE OF ODISHA                  | SARADA PRASAD DASH<br>VS  | TIRTOL /253 /2016<br>JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagat<br>GR/0000905/2016                           |
| 113 | D-CRLMC/5955/2025<br>CRLMC/849/2025 | SUNIL KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                 | SURYAKANTA DWIBEDI<br>VS  | BOUDH /91 /2024<br>S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud<br>MISCA/0000109/2024                        |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|-------------------------------------|--|--------------------------------|---|
| 114 | D-CRLMC/6029/2025<br>CRLMC/850/2025 | AGADHU PRADHAN @ SUKADEB PRADHAN @ SUKUTA<br>VS<br>STATE OF ODISHA                         | KABIRAJ PRADHAN<br>VS          | TANGI (KHURDA) /362 /2023<br>J.M.F.C,TANGI(Khordha )<br>GR/0000320/2023             |
| 115 | D-CRLMC/4596/2025<br>CRLMC/851/2025 | RAJESH KUMAR JENA<br>VS<br>STATE OF ODISHA   | TRILOCHAN PANIGRAHI<br>VS      | GONDIA /250 /2024<br>J.M.F.C.,GONDIA(Dhenkanal)<br>GR/0000615/2024                  |
| 116 | D-CRLMC/6111/2025<br>CRLMC/852/2025 | SAHADEB PRADHAN<br>VS<br>STATE OF ODISHA   | BISWAJIT NAYAK<br>VS           | PATTAMUNDAI /15 /2018<br>J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTANAJAN<br>GR/0000014/2018 |
| 117 | D-CRLMP/5857/2025<br>CRLMP/277/2025 | DR. SHIVARAM PRASAD SINGH<br>VS<br>STATE OF ODISHA   | SAGARIKA SAHOO<br>VS           | //0<br>J.M.F.C,CUTTACK(Cuttack)<br>ICC/0000566/2017                                 |
| 118 | D-CRLMP/5864/2025<br>CRLMP/278/2025 | SIDHARTHA PRUSTY<br>VS<br>STATE OF ODISHA  | ALOK KUMAR MOHAPATRA<br>VS     | CRRI /101 /2024<br>( )<br>//  |
| 119 | D-CRLMP/5639/2025<br>CRLMP/279/2025 | SANTOSH KUMAR RATH<br>VS<br>MEENARANI RATH   | PRASANTA KUMAR SATAPATHY<br>VS | //0<br>JUDGE, FAMILY COURT, BHADRAK(Bhadrak)<br>Crp/0000230/2024                    |
| 120 | D-FAO/5815/2025<br>FAO/95/2025      | D.M.,ODISHA LEGAL HUB, M/S NATIONAL INSURANCE CO. LTD., CUTTACK<br>VS<br>BIREN KUMAR MITRA | MAHITOSH SINHA<br>VS           | //<br>COMNR.FOR EMPLOYEES COMP./ASST<br>EC/0000222/2016                             |
| 121 | D-FAO/7658/2025<br>FAO/96/2025      | PRAFULLA CH. MOHAPATRA<br>VS<br>SAPAN BIHARI PATI  | SOUMYA MISHRA<br>VS            | //<br>CIVIL JUDGE (SD),KUJANG(Jagatsinghapur)<br>Os/0000001/2008                    |
| 122 | D-MACA/5814/2025<br>MACA/260/2025   | THE D.M NATIONAL INSURANCE CO. LTD., CUTTACK<br>VS<br>HEMANTA KUMAR GURU                   | PRASANTA KUMAR MAHALI<br>VS    | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0000393/2019                             |
| 123 | D-MACA/5822/2025<br>MACA/261/2025   | D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK<br>VS<br>KARTIK MALICK                      | PRASANTA KUMAR MAHALI<br>VS    | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0000395/2019                             |
| 124 | D-MACA/6547/2025<br>MACA/262/2025   | THE B.M. M/S. NATIONAL INSURANCE CO. LTD.,KORAPUT<br>VS<br>BRUNDABANA DHANAGADAMAJHI       | PRASANTA KUMAR MAHALI<br>VS    | //<br>DISTRICT AND SESSIONS JUDGE,NAWAPADA<br>Mac/0000006/2018                      |
| 125 | D-MACA/7587/2025                    | M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK   | G.P.DUTTA                      | //  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                 | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                             |
|-----|-----------------------------------|---|-----------------------------|---|
|     | MACA/263/2025                     | VS<br>KISHORI NAIK @ KISHORI CHOUDHURY  | VS                          | 3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0000978/2018               |
| 126 | D-MACA/4603/2025<br>MACA/264/2025 | D.M., ORIENTAL INSURANCE CO.LTD., ANGUL<br>VS<br>DEBADATTA PATTANAİK                  | SOMNATH ROY<br>VS           | //<br>1ST MACT, DHENKANAL(Dhenkanal)<br>Mac/0000284/2018        |
| 127 | D-MACA/7250/2025<br>MACA/265/2025 | BISWANATH PRATAP MISHRA<br>VS<br>JYOTIRANJAN SWAIN                                    | JEEVANJYOTI MOHANTY<br>VS   | //<br>IV MACT,PURI(Puri)<br>Mac/0000488/2014                    |
| 128 | D-MACA/6860/2025<br>MACA/266/2025 | THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO.LTD,BBSR<br>VS<br>AMULYA KUMAR SAHOO | RIMJHIMBALA PATI<br>VS      | //<br>III MACT,JAJPUR(Jajapur )<br>Mac/0000215/2015             |
| 129 | D-MACA/5816/2025<br>MACA/267/2025 | D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK<br>VS<br>JHULI GURU                    | PRASANTA KUMAR MAHALI<br>VS | //<br>3RD M.A.C.T.,CUTTACK(Cuttack)<br>Mac/0000394/2019         |
| 130 | D-MACA/6233/2025<br>MACA/268/2025 | ORIENTAL INSURANCE CO. LTD.,KHURDA<br>VS<br>BALARAM SAHOO                             | PRATIVA MISHRA<br>VS        | //<br>1ST MACT, KENDRAPARA(Kendrapara )<br>Mac/0000064/2020     |
| 131 | D-MACA/6739/2025<br>MACA/269/2025 | D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR<br>VS<br>BINODINI MAHAKUR                 | PRASANTA KUMAR MAHALI<br>VS | //<br>2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)<br>Mac/0000028/2019 |
| 132 | D-MACA/7807/2025<br>MACA/270/2025 | SANTOSH KUMAR MOHAPATRA<br>VS<br>BISWARUP GHOSH                                       | HARIPAD MOHANTY<br>VS       | //<br>1ST MACT, DHENKANAL(Dhenkanal)<br>Mac/0000138/2016        |
| 133 | D-MACA/5858/2025<br>MACA/271/2025 | NATIONAL INSURANCE CO. LTD.,CUTTACK<br>VS<br>PRIYA RANJAN PATRA                       | MAHITOSH SINHA<br>VS        | //<br>II MACT,CUTTACK(Cuttack)<br>MISCA/0000775/2015            |
| 134 | D-MATA/7246/2025<br>MATA/90/2025  | JHUNILATA BEHERA<br>VS<br>UTTAM KUMAR BEHERA  | SAMBIT KAR<br>VS            | //<br>JUDGE FAMILY COURT, KENDRAPARA<br>CP/0000094/2018         |
| 135 | D-MATA/7759/2025<br>MATA/91/2025  | RAJASHREE SAHOO<br>VS<br>JITENDRA KUMAR SAHOO   | SATYABAN SAHOO<br>VS        | //<br>JUDGE, FAMILY COURT, BHADRAK(Bhadrak)<br>CP/0000151/2024  |
| 136 | D-MATA/7780/2025<br>MATA/92/2025  | SUBRAM PANIGRAHY @ SUBRAM PANIGRAHI<br>VS   | BHARAT JALLI<br>VS          | //<br>JUDGE FAMILY COURT,GANJAM(Ganja)                          |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL                       | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|--------------------------------------|---|--|---|
| 137 | D-RSA/7590/2025<br>RSA/104/2025      | LIKHITA KUMARI SAHU<br>GOPAL CHANDRA MISHRA<br>VS<br>COLLECTOR, SUNDARGARH  | MOHENDRA KUMAR MOHAPATRO<br>VS                 | CP/0000296/2021<br>//<br>1ST. A.D.J.,ROURKELA(Sundargarh)<br>RFA/0000501/1999 |
| 138 | D-RSA/3637/2025<br>RSA/105/2025      | BASANTA MANJARI PATTNAIK<br>VS<br>CHANDRASEKHAR MOHANTY                     | SOURAV SUMAN BHUYAN<br>VS                      | //<br>A.D.J.,ATHAGARH(Cuttack)<br>RFA/0000021/2016                            |
| 139 | D-RSA/7874/2025<br>RSA/106/2025      | ALADINI PATRA<br>VS<br>MADHUSUDAN PATRA                                     | MAHESWAR MOHANTY<br>VS                         | //<br>PRESIDING OFFICER, O.P.I.D. COURT,B<br>RFA/0000120/2012                 |
| 140 | D-RSA/6961/2025<br>RSA/107/2025      | TARA PRASAD TRIPATHY<br>VS<br>RASHMI TRIPATHY                               | AMIT KUMAR BOSE<br>VS                          | //<br>DISTRICT AND SESSIONS JUDGE,NAWA<br>RFA/0000047/2022                    |
| 141 | D-RSA/3640/2025<br>RSA/108/2025      | BASANTA MANJARI PATTNAIK<br>VS<br>CHANDRASEKHAR MOHANTY                     | SOURAV SUMAN BHUYAN<br>VS                      | //<br>A.D.J.,ATHAGARH(Cuttack)<br>RFA/0000028/2016                            |
| 142 | D-RSA/3631/2025<br>RSA/109/2025      | BASANTA MANJARI PATTNAIK<br>VS<br>CHANDRASEKHAR MOHANTY                     | SOURAV SUMAN BHUYAN<br>VS                      | //<br>A.D.J.,ATHAGARH(Cuttack)<br>RFA/0000019/2016                            |
| 143 | D-RVWPET/7650/2025<br>RVWPET/62/2025 | CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI<br>VS<br>SUKANTA KUMAR MOHARANA | BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL)<br>VS | //<br>(<br>//   |
| 144 | D-RVWPET/4807/2025<br>RVWPET/63/2025 | BAHUDI JENA<br>VS<br>BENUDHAR SWAIN   | DEVI PRASAD DASH<br>VS                         | //<br>(<br>//   |
| 145 | D-STREV/7084/2025<br>STREV/2/2025    | M/S. KALPANA<br>VS<br>STATE OF ODISHA                                       | KSHIROD KUMAR SAHOO<br>VS                      | //<br>(<br>//   |
| 146 | D-TRP(C)/6499/2025<br>TRP(C)/59/2025 | ANITA TARAI<br>VS<br>PRADEEP KUMAR SAHOO                                    | MAHES DAS<br>VS                                | //<br>JUDGE FAMILY COURT,PURI(Puri)<br>CP/0000001/2025                        |
| 147 | D-WA/53077/2024<br>WA/496/2025       | STATE OF ODISHA<br>VS<br>KISHOR KUMAR ROUT                                  | SURYA NARAYAN PATNAIK,A.G.A<br>VS              | //<br>(<br>//   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|---------------------------------|-------------------------------------|
| 148 | D-WA/3374/2025<br>WA/497/2025        | TP CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL), BBSR<br>VS<br>BIRAJA PRASAD PADHI   | ISHWAR MOHANTY<br>VS            | //<br>0<br>//                       |
| 149 | D-WA/7875/2025<br>WA/498/2025        | RINKEL BAGH<br>VS<br>STATE OF ODISHA   | PRADEEP KUMAR ROUT<br>VS        | //<br>0<br>//                       |
| 150 | D-WA/8074/2025<br>WA/499/2025        | SWARNAPRAVA JENA<br>VS<br>STATE OF ODISHA  | SUSHANTA KUMAR MISHRA<br>VS     | //<br>0<br>//                       |
| 151 | D-WA/8103/2025<br>WA/500/2025        | RADHASHYAM PANDA<br>VS<br>STATE OF ODISHA  | VIVEKANANDA JENA<br>VS          | //<br>0<br>//                       |
| 152 | D-WA/8004/2025<br>WA/501/2025        | STATE OF ODISHA<br>VS<br>BISHNUPRIYA PRAH ARAJ   | JAYANTA KUMAR BAL,A.G.A<br>VS   | //<br>0<br>//                       |
| 153 | D-WA/3689/2025<br>WA/502/2025        | STATE OF ODISHA<br>VS<br>MANAS RANJAN PATTANAIAK   | JAYANTA KUMAR BAL, A.G.A.<br>VS | //<br>0<br>//                       |
| 154 | D-WP(C)/7747/2025<br>WP(C)/5940/2025 | TRILOCHANA SINGH<br>VS<br>STATE OF ODISHA  | RAMA KRISHNA NAIK<br>VS         | //<br>0<br>//                       |
| 155 | D-WP(C)/4156/2025<br>WP(C)/5941/2025 | KANHA CHARAN BISWAL<br>VS<br>STATE OF ODISHA   | KSHIROD KUMAR ROUT<br>VS        | //<br>0<br>//                       |
| 156 | D-WP(C)/5089/2025<br>WP(C)/5942/2025 | EXECUTIVE DIRECTOR (KORAPUT), HINDUSTAN AERONAUTICS LTD, KORAPUT DISTRICT<br>VS<br>LABOUR ENFORCEMENT OFFICER(C), TITILAGARH, BOLANGIR | VIKRONYA RANJAN DASH<br>VS      | //<br>0<br>//                       |
| 157 | D-WP(C)/6797/2025<br>WP(C)/5943/2025 | UNION OF INDIA<br>VS<br>KAILASH CHANDRA MALLIK @ JENA  | BIBHUTI BHUSAN MISHRA<br>VS     | //<br>0<br>//                       |
| 158 | D-WP(C)/7781/2025<br>WP(C)/5944/2025 | BHARAT RANA<br>VS<br>STATE OF ODISHA   | SIBA PRASAD SWAIN<br>VS         | //<br>0<br>//                       |
| 159 | D-WP(C)/7868/2025                    | BADAN TANDI  | SUBHENDU KUMAR NAYAK            | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--------------------------------|-------------------------------------|
|     | WP(C)/5945/2025                      | VS<br>STATE OF ODISHA  | VS                             | 0<br>//                             |
| 160 | D-WP(C)/6545/2025<br>WP(C)/5946/2025 | SOUBHAGYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                       | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//                       |
| 161 | D-WP(C)/6968/2025<br>WP(C)/5947/2025 | MANASI BEHERA<br>VS<br>VICE CHAIRMAN , CUTTACK DEVELOPMENT AUTHORITY | KABI RANJAN MOHANTY<br>VS      | //<br>0<br>//                       |
| 162 | D-WP(C)/6984/2025<br>WP(C)/5948/2025 | BIJAY KUMAR DAS<br>VS<br>STATE OF ODISHA                             | SAPAN KUMAR PAL<br>VS          | //<br>0<br>//                       |
| 163 | D-WP(C)/6854/2025<br>WP(C)/5949/2025 | NIRANJAN TRIPATHY<br>VS<br>STATE OF ODISHA                           | MANOJ KUMAR PANDA<br>VS        | //<br>0<br>//                       |
| 164 | D-WP(C)/7118/2025<br>WP(C)/5950/2025 | NIRMAL CHANDRA SWAIN<br>VS<br>STATE OF ODISHA                        | RAMESH CHANDRA OJHA<br>VS      | //<br>0<br>//                       |
| 165 | D-WP(C)/7120/2025<br>WP(C)/5951/2025 | PRITISUDHA KANUNGO<br>VS<br>STATE OF ODISHA                          | RAMESH CHANDRA OJHA<br>VS      | //<br>0<br>//                       |
| 166 | D-WP(C)/7405/2025<br>WP(C)/5952/2025 | NARAYAN PANDA<br>VS<br>STATE OF ODISHA                               | KARUNAKAR RATH<br>VS           | //<br>0<br>//                       |
| 167 | D-WP(C)/7430/2025<br>WP(C)/5953/2025 | BIJAYA KUMAR DASH<br>VS<br>STATE OF ODISHA                           | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//                       |
| 168 | D-WP(C)/7785/2025<br>WP(C)/5954/2025 | ABHAYA KUMAR BEHERA<br>VS<br>STATE OF ODISHA                         | SAROJA KANTA SAMAL<br>VS       | //<br>0<br>//                       |
| 169 | D-WP(C)/7525/2025<br>WP(C)/5955/2025 | SHIBA SANKAR KARNA<br>VS<br>STATE OF ODISHA                          | RANJIT SAMAL<br>VS             | //<br>0<br>//                       |
| 170 | D-WP(C)/7716/2025<br>WP(C)/5956/2025 | DHRUBA CHARAN DAS<br>VS  | BAURI BANDHU CHAMPATIRAY<br>VS | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|---------------------------------|-------------------------------------|
| 171 | D-WP(C)/7792/2025<br>WP(C)/5957/2025 | CHAIR PERSON, DRAT, KOLKATA<br>KRUSHNA CHANDRA PADHY<br>VS<br>STATE OF ODISHA | BRAJA KISHOR PANDA<br>VS        | //<br>//<br>0<br>//                 |
| 172 | D-WP(C)/7749/2025<br>WP(C)/5958/2025 | SIMANCHAL KANHAR<br>VS<br>SECY, SCHOOL AND MASS EDU DEPT., ODISHA             | MANAS PATI<br>VS                | //<br>0<br>//                       |
| 173 | D-WP(C)/7793/2025<br>WP(C)/5959/2025 | ANKITA PRIYADARSHANI SAHANI<br>VS<br>STATE OF ODISHA                          | SRINIBASH SATAPATHY<br>VS       | //<br>0<br>//                       |
| 174 | D-WP(C)/7786/2025<br>WP(C)/5960/2025 | M/S JASLEEN BUILD PROJECTS PVT.LTD<br>VS<br>STATE OF ODISHA                   | SURYAKANTA DASH<br>VS           | //<br>0<br>//                       |
| 175 | D-WP(C)/7787/2025<br>WP(C)/5961/2025 | ABANI KANTA DASH<br>VS<br>STATE OF ODISHA                                     | BRAJA KISHOR PANDA<br>VS        | //<br>0<br>//                       |
| 176 | D-WP(C)/6970/2025<br>WP(C)/5962/2025 | MINAKSHI NANDA<br>VS<br>STATE OF ODISHA                                       | BITAS KUMAR SWAIN<br>VS         | //<br>0<br>//                       |
| 177 | D-WP(C)/7718/2025<br>WP(C)/5963/2025 | INDUMATI ROUT<br>VS<br>STATE OF ODISHA  | NRUSINGHA CHARAN MOHARANA<br>VS | //<br>0<br>//                       |
| 178 | D-WP(C)/7761/2025<br>WP(C)/5964/2025 | BASUDEV SAHOO<br>VS<br>STATE OF ODISHA  | RAMANI KANTA PATTANAIAK<br>VS   | //<br>0<br>//                       |
| 179 | D-WP(C)/5319/2025<br>WP(C)/5965/2025 | ADAIT CHARAN BHOL<br>VS<br>STATE OF ODISHA                                    | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//                       |
| 180 | D-WP(C)/6223/2025<br>WP(C)/5966/2025 | PURANDAR DHARUA<br>VS<br>STATE OF ODISHA                                      | NIHAL RATH<br>VS                | //<br>0<br>//                       |
| 181 | D-WP(C)/7782/2025<br>WP(C)/5967/2025 | MANOJ KUMAR POLAI<br>VS<br>STATE OF ODISHA                                    | ATUL TRIPATHY<br>VS             | //<br>0<br>//                       |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-----------------------------|-------------------------------------|
| 182 | D-WP(C)/6335/2025<br>WP(C)/5968/2025 | SUVENDU MOHANTY<br>VS<br>PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR  | ITISHREE TRIPATHY<br>VS     | //<br>0<br>//                       |
| 183 | D-WP(C)/6338/2025<br>WP(C)/5969/2025 | BIMALENDU MOHANTY<br>VS<br>PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR  | ITISHREE TRIPATHY<br>VS     | //<br>0<br>//                       |
| 184 | D-WP(C)/7821/2025<br>WP(C)/5970/2025 | MAA BINDHYABASINI S.H.G., DEOGARH<br>VS<br>STATE OF ODISHA   | SURESH KUMAR JENA<br>VS     | //<br>0<br>//                       |
| 185 | D-WP(C)/7830/2025<br>WP(C)/5971/2025 | MINATI GARNAYAK<br>VS<br>MAHANADI COALFIELDS LTD   | ANIRUDHA DAS<br>VS          | //<br>0<br>//                       |
| 186 | D-WP(C)/7831/2025<br>WP(C)/5972/2025 | ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, CUTTACK<br>VS<br>THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR | HEMANTA KUMAR MOHANTA<br>VS | //<br>0<br>//                       |
| 187 | D-WP(C)/7825/2025<br>WP(C)/5973/2025 | MINATI GARNAYAK<br>VS<br>MAHANADI COALFIELDS LTD   | ANIRUDHA DAS<br>VS          | //<br>0<br>//                       |
| 188 | D-WP(C)/7790/2025<br>WP(C)/5974/2025 | RAMDAS ULAKA<br>VS<br>STATE OF ODISHA  | BRAJA KISHOR PANDA<br>VS    | //<br>0<br>//                       |
| 189 | D-WP(C)/7838/2025<br>WP(C)/5975/2025 | ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, CUTTACK<br>VS<br>THE ASST. REGISTRAR, COOPERATIVE SOCIETY, BRAHMAPURA, CUTTACK              | HEMANTA KUMAR MOHANTA<br>VS | //<br>0<br>//                       |
| 190 | D-WP(C)/6993/2025<br>WP(C)/5976/2025 | NAKULA CHANDRA DAS<br>VS<br>REGIONAL PROVIDENT FUND COMMISSIONER-II, EMPLOYEES PROVIDENT FUND ORGANISATION                         | DEEPAK KUMAR PANI<br>VS     | //<br>0<br>//                       |
| 191 | D-WP(C)/7842/2025<br>WP(C)/5977/2025 | ODISHA GRAMYA BANK, BRAHMAPURA BRANCH, CUTTACK<br>VS<br>THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR | HEMANTA KUMAR MOHANTA<br>VS | //<br>0<br>//                       |
| 192 | D-WP(C)/8072/2025<br>WP(C)/5978/2025 | LAXMAN MARNDI<br>VS<br>STATE OF ODISHA   | BIRAJA PRASANNA DAS<br>VS   | //<br>0<br>//                       |
| 193 | D-WP(C)/7768/2025                    | SUDHIR SINGH   | SANGRAM KUMAR SINGH         | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                 | COUNSEL FOR PETNR./APPEL  | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|---------------------------|-------------------------------------|
|     | WP(C)/5979/2025                      | VS<br>UNION OF INDIA                                 | VS                        | 0<br>//                             |
| 194 | D-WP(C)/5927/2025<br>WP(C)/5980/2025 | AMIT PRADHAN<br>VS<br>UNION OF INDIA                 | SOURAV SUMAN BHUYAN<br>VS | //<br>0<br>//                       |
| 195 | D-WP(C)/7988/2025<br>WP(C)/5981/2025 | DR. RITA DAS<br>VS<br>STATE OF ODISHA                | SUBHADUTTA ROUTRAY<br>VS  | //<br>0<br>//                       |
| 196 | D-WP(C)/7996/2025<br>WP(C)/5982/2025 | INDIRA SINGH<br>VS<br>STATE OF ODISHA                | SUBHADUTTA ROUTRAY<br>VS  | //<br>0<br>//                       |
| 197 | D-WP(C)/7776/2025<br>WP(C)/5983/2025 | DR. RAJESH SETH<br>VS<br>STATE OF ODISHA             | SAMEER KUMAR DAS<br>VS    | //<br>0<br>//                       |
| 198 | D-WP(C)/7795/2025<br>WP(C)/5984/2025 | JANMEJAY BAG<br>VS<br>STATE OF ODISHA                | SAILABALA JENA<br>VS      | //<br>0<br>//                       |
| 199 | D-WP(C)/7812/2025<br>WP(C)/5985/2025 | DINABANDHU NAYAK<br>VS<br>UNION OF INDIA             | ARIJEET MISHRA<br>VS      | //<br>0<br>//                       |
| 200 | D-WP(C)/8000/2025<br>WP(C)/5986/2025 | DR. KAILASH CHANDRA BISHOYI<br>VS<br>STATE OF ODISHA | SUBHADUTTA ROUTRAY<br>VS  | //<br>0<br>//                       |
| 201 | D-WP(C)/7717/2025<br>WP(C)/5987/2025 | DR.SATYABAN MANDAL<br>VS<br>STATE OF ODISHA          | SHASHI BHUSAN JENA<br>VS  | //<br>0<br>//                       |
| 202 | D-WP(C)/7849/2025<br>WP(C)/5988/2025 | BANAMALI ROUT<br>VS<br>STATE OF ODISHA               | NIRANJAN BEHERA<br>VS     | //<br>0<br>//                       |
| 203 | D-WP(C)/7170/2025<br>WP(C)/5989/2025 | PINTU SUNA<br>VS<br>UNION OF INDIA                   | MADHUMITA PANDA<br>VS     | //<br>0<br>//                       |
| 204 | D-WP(C)/7808/2025<br>WP(C)/5990/2025 | TAPAN KUMAR SAHOO<br>VS                              | SAROJ KUMAR ROUTRAY<br>VS | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|-----------------------------------|-------------------------------------|
| 205 | D-WP(C)/7815/2025<br>WP(C)/5991/2025 | STATE OF ODISHA<br>SATABDI BANERJEE<br>VS   | ARIJEET MISHRA<br>VS              | //<br>//<br>0                       |
| 206 | D-WP(C)/7851/2025<br>WP(C)/5992/2025 | UNION BANK OF INDIA, REPRESENTED THROUGH ITS BRANCH MANAGER, UDIT NAGAR BRANCH, ROURKELA<br>SHREEKANTA KUMAR TRIPATHY<br>VS | PURNA CHANDRA DAS<br>VS           | //<br>//<br>0                       |
| 207 | D-WP(C)/7810/2025<br>WP(C)/5993/2025 | STATE OF ODISHA<br>SUDARSHAN RAO BARATAM<br>VS  | PRANAYA KISHORE HARICHANDAN<br>VS | //<br>//<br>0                       |
| 208 | D-WP(C)/3867/2025<br>WP(C)/5994/2025 | CT AND GST OFFICER, RAYAGADA<br>PRABHAT BEHERA<br>VS  | DAYANIDHI MISHRA<br>VS            | //<br>//<br>0                       |
| 209 | D-WP(C)/7979/2025<br>WP(C)/5995/2025 | STATE OF ODISHA<br>MINATI SINGH<br>VS   | KULDEEP MOHANTY<br>VS             | //<br>//<br>0                       |
| 210 | D-WP(C)/7803/2025<br>WP(C)/5996/2025 | UNION OF INDIA<br>SANJUKTA PATI<br>VS   | UPENDRA KUMAR SAMAL<br>VS         | //<br>//<br>0                       |
| 211 | D-WP(C)/7854/2025<br>WP(C)/5997/2025 | STATE OF ODISHA<br>SUCHITRA PRADHAN<br>VS   | KUNAL KUMAR SWAIN<br>VS           | //<br>//<br>0                       |
| 212 | D-WP(C)/7461/2025<br>WP(C)/5998/2025 | STATE OF ODISHA<br>SRINIBAS SWAIN<br>VS   | CHITRASEN PARIDA<br>VS            | //<br>//<br>0                       |
| 213 | D-WP(C)/5930/2025<br>WP(C)/5999/2025 | CENTRAL BOARD OF DIRECT TAXES,NEW DELHI<br>JHASAKETAN DAS<br>VS   | MANDEEP KALRA<br>VS               | //<br>//<br>0                       |
| 214 | D-WP(C)/6742/2025<br>WP(C)/6000/2025 | THE STATE OF ODISHA<br>KANAKA LATA BEHERA<br>VS   | BIBHUTI BHUSAN ROUT<br>VS         | //<br>//<br>0                       |
| 215 | D-WP(C)/7714/2025<br>WP(C)/6001/2025 | STATE OF ODISHA<br>MANMOHAN DALAI<br>VS   | NRUSINGHA CHARAN MOHARANA<br>VS   | //<br>//<br>0                       |
|     |                                      | STATE OF ODISHA   |                                   | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--|-------------------------------------|
| 216 | D-WP(C)/7856/2025<br>WP(C)/6002/2025 | UNION OF INDIA<br>VS<br>ARINDAM GHOSH  | SANTOSH KUMAR SAMANTARAY,C.G.C<br>VS   | //<br>0<br>//                       |
| 217 | D-WP(C)/6948/2025<br>WP(C)/6003/2025 | PRATIVA RANI PANDA<br>VS<br>THE PRINCIPAL SECY TO GOVT.HEALTH AND FAMILY WELFARE DEPT GOVT.OF ODISHA, BBSR | GOPAL PRASAD JENA<br>VS  | //<br>0<br>//                       |
| 218 | D-WP(C)/6691/2025<br>WP(C)/6004/2025 | CHHABINDRA SETHI<br>VS<br>STATE OF ODISHA  | GAJENDRANATH ROUT<br>VS  | //<br>0<br>//                       |
| 219 | D-WP(C)/7859/2025<br>WP(C)/6005/2025 | PADMANAV SAHOO<br>VS<br>STATE OF ORISSA  | ARUN KUMAR PATRA<br>VS   | //<br>0<br>//                       |
| 220 | D-WP(C)/6778/2025<br>WP(C)/6006/2025 | SAYED MOHAMMAD ISHAQUE @ BISMILLA KHAN<br>VS<br>COLLECTOR AND D.M. ANGUL                                   | ANIRUDHA DAS<br>VS   | //<br>0<br>//                       |
| 221 | D-WP(C)/6216/2025<br>WP(C)/6007/2025 | BIRANCHI NARAYAN DAS<br>VS<br>STATE OF ODISHA  | DR. BINODA KUMAR MISHRA<br>VS  | //<br>0<br>//                       |
| 222 | D-WP(C)/7940/2025<br>WP(C)/6008/2025 | NARAYAN NAIK<br>VS<br>RANJITA NAIK   | JAYDEEP PAL<br>VS  | //<br>0<br>//                       |
| 223 | D-WP(C)/6879/2025<br>WP(C)/6009/2025 | SIBARAM SAHU<br>VS<br>STATE OF ODISHA  | TUSHAR KANTI SATAPATHY<br>VS   | //<br>0<br>//                       |
| 224 | D-WP(C)/7963/2025<br>WP(C)/6010/2025 | NARAYAN NAIK<br>VS<br>RANJITA NAIK   | JAYDEEP PAL<br>VS  | //<br>0<br>//                       |
| 225 | D-WP(C)/7908/2025<br>WP(C)/6011/2025 | DR.PRASANTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA   | S.N.DAS, J. MOHANTY, S. PANDA, J. MOHANTY, A.K. MOHAPATRA, B.B. NANDI, R.PRADHAN,A.<br>JANMEJAYA KATIKIA<br>VS | //<br>0<br>//                       |
| 226 | D-WP(C)/6608/2025<br>WP(C)/6012/2025 | NABIN SIKDAR<br>VS<br>STATE OF ODISHA  | SAROJ KUMAR PADHI<br>VS  | //<br>0<br>//                       |
| 227 | D-WP(C)/7977/2025                    | KRUSHNA CHANDRA SAMAL  | AMIYA KUMAR CHHATOI  | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|-------------------------------|-------------------------------------|
|     | WP(C)/6013/2025                      | VS<br>STATE OF ODISHA   | VS                            | 0<br>//                             |
| 228 | D-WP(C)/6139/2025<br>WP(C)/6014/2025 | BIJAYINEE MOHAPATRA<br>VS<br>STATE OF ODISHA  | DR. BINODA KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 229 | D-WP(C)/7981/2025<br>WP(C)/6015/2025 | BASANTI NAYAK<br>VS<br>STATE OF ODISHA  | AMIYA KUMAR CHHATOI<br>VS     | //<br>0<br>//                       |
| 230 | D-WP(C)/7311/2025<br>WP(C)/6016/2025 | RAJENDRA KUMAR DASH<br>VS<br>CHIEF EXECUTIVE, TATA POWER WESTERN ODISHA DISTRIBUTION LTD, SAMBALPUR | SUSANTA KUMAR MISHRA<br>VS    | //<br>0<br>//                       |
| 231 | D-WP(C)/8057/2025<br>WP(C)/6017/2025 | M/S. DUSMANTA KUMAR MUDULI<br>VS<br>THE COMMISSIONER (APPEALS), CGST AND CX                         | KANANBALA ROY CHOUDHURY<br>VS | //<br>0<br>//                       |
| 232 | D-WP(C)/7773/2025<br>WP(C)/6018/2025 | PRAVASINI PATANAIAK @ PRABHASINI PATNAIK<br>VS<br>STATE OF ODISHA                                   | BIRAJA PRASANNA DAS<br>VS     | //<br>0<br>//                       |
| 233 | D-WP(C)/7609/2025<br>WP(C)/6019/2025 | M/S. MAIRUN BIBI, BBSR<br>VS<br>THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR            | KSHIROD KUMAR SAHOO<br>VS     | //<br>0<br>//                       |
| 234 | D-WP(C)/8012/2025<br>WP(C)/6020/2025 | DAMBARUDHAR BARIK<br>VS<br>STATE OF ODISHA  | MITRA RANJAN TRIPATHY<br>VS   | //<br>0<br>//                       |
| 235 | D-WP(C)/8018/2025<br>WP(C)/6021/2025 | SISIR KUMAR BEHURA<br>VS<br>STATE OF ODISHA   | SHASHI BHUSAN JENA<br>VS      | //<br>0<br>//                       |
| 236 | D-WP(C)/7715/2025<br>WP(C)/6022/2025 | SWAGATIKA NANDI<br>VS<br>STATE OF ODISHA  | HARA PRASAD RATH<br>VS        | //<br>0<br>//                       |
| 237 | D-WP(C)/8104/2025<br>WP(C)/6023/2025 | NIBEDITA PRADHAN<br>VS<br>STATE OF ODISHA   | MANOJA KUMAR KHUNTIA<br>VS    | //<br>0<br>//                       |
| 238 | D-WP(C)/7796/2025<br>WP(C)/6024/2025 | BUDHU DHARUA<br>VS  | SUDHASHREE PASAYAT<br>VS      | //<br>0                             |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|---|------------------------------|-------------------------------------|
| 239 | D-WP(C)/6949/2025<br>WP(C)/6025/2025 | STATE OF ODISHA<br>PANCHANAN MISHRA<br>VS                                       | BASUDEV BARIK<br>VS          | //<br>//<br>0                       |
| 240 | D-WP(C)/7860/2025<br>WP(C)/6026/2025 | STATE OF ODISHA<br>SHIBANARAYANA BRAHMA<br>VS                                   | KUNAL KUMAR SWAIN<br>VS      | //<br>//<br>0                       |
| 241 | D-WP(C)/6951/2025<br>WP(C)/6027/2025 | STATE OF ODISHA<br>PURANDAR MISHRA<br>VS  | BASUDEV BARIK<br>VS          | //<br>//<br>0                       |
| 242 | D-WP(C)/6956/2025<br>WP(C)/6028/2025 | STATE OF ODISHA<br>KESHABA CHANDRA MOHANTY<br>VS                                | BASUDEV BARIK<br>VS          | //<br>//<br>0                       |
| 243 | D-WP(C)/7794/2025<br>WP(C)/6029/2025 | STATE OF ODISHA<br>JYOTI PRAKASH NAYAK<br>VS                                    | UMESH CHANDRA MOHANTY<br>VS  | //<br>//<br>0                       |
| 244 | D-WP(C)/8081/2025<br>WP(C)/6030/2025 | STATE OF ODISHA<br>M/S. S.S.ENTERPRISES, BBSR<br>VS                             | BISWOJEET LENKA<br>VS        | //<br>//<br>0                       |
| 245 | D-WP(C)/7937/2025<br>WP(C)/6031/2025 | STATE OF ORISSA<br>MINATI KUMARI DASH @ MINATI KUMAR DAS<br>VS                  | SANJAY KUMAR PRADHAN<br>VS   | //<br>//<br>0                       |
| 246 | D-WP(C)/7876/2025<br>WP(C)/6032/2025 | ELECTION OFFICER, BAUNZIA G.P., KABISURYA NAGAR, GANJAM<br>RAMAKANTA PAIK<br>VS | DILIP KUMAR SAHU<br>VS       | //<br>//<br>0                       |
| 247 | D-WP(C)/7847/2025<br>WP(C)/6033/2025 | STATE OF ODISHA<br>BHAGIRATHA LENKA<br>VS                                       | PRABODHA CHANDRA NAYAK<br>VS | //<br>//<br>0                       |
| 248 | D-WP(C)/7971/2025<br>WP(C)/6034/2025 | STATE OF ODISHA<br>DR. LABANGALATA BISOI<br>VS                                  | SUBHADUTTA ROUSTRAY<br>VS    | //<br>//<br>0                       |
| 249 | D-WP(C)/5491/2025<br>WP(C)/6035/2025 | STATE OF ODISHA<br>SURENDRANATH LENKA<br>VS                                     | TAPAN KUMAR BISWAL<br>VS     | //<br>//<br>0                       |
|     |                                      | STATE OF ODISHA   |                              | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|---|-------------------------------|-------------------------------------|
| 250 | D-WP(C)/6227/2025<br>WP(C)/6036/2025  | NIHAR RANJAN ROUT<br>VS<br>THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR | JAGAMOHAN PATTANAIAK<br>VS    | //<br>0<br>//                       |
| 251 | D-WP(C)/8142/2025<br>WP(C)/6037/2025  | GOSHANAR SURIN<br>VS<br>COLLECTOR, SUNDERGARH   | DIPTI RANJAN BHOKTA<br>VS     | //<br>0<br>//                       |
| 252 | D-WP(C)/8073/2025<br>WP(C)/6038/2025  | SUDHIR KUMAR KHANDA<br>VS<br>ODISHA GRAMYA BANK                                       | NIRANJAN LENKA<br>VS          | //<br>0<br>//                       |
| 253 | D-WP(C)/6316/2025<br>WP(C)/6039/2025  | GITANJALI MISHRA<br>VS<br>THE COLLECTOR AND D.M. DHENKANAL                            | SWAYAMJIT ROUT<br>VS          | //<br>0<br>//                       |
| 254 | D-WP(C)/7639/2025<br>WP(C)/6040/2025  | BAIKUNTHA NATH DAS<br>VS<br>STATE OF ODISHA   | PRITAM KUMAR MOHANTY<br>VS    | //<br>0<br>//                       |
| 255 | D-WP(C)/6502/2025<br>WP(C)/6041/2025  | MD. ZAHIR<br>VS<br>THE DIVISIONAL RAILWAY MANAGER, ECR, KHURDA                        | SURYA NARAYAN SATAPATHY<br>VS | //<br>0<br>//                       |
| 256 | D-WP(C)/53389/2024<br>WP(C)/6042/2025 | PURNA CHANDRA MAHARANA<br>VS<br>STATE OF ODISHA                                       | SATYAJIT SAMAL<br>VS          | //<br>0<br>//                       |
| 257 | D-WP(C)/7628/2025<br>WP(C)/6043/2025  | PANKAJ KUMAR DUTTA<br>VS<br>THE COLLECTOR AND DISTRICT MAGISTRATE PURI                | SOHAN MISHRA<br>VS            | //<br>0<br>//                       |
| 258 | D-WP(C)/7862/2025<br>WP(C)/6044/2025  | URMILA MISHRA<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//                       |
| 259 | D-WP(C)/8166/2025<br>WP(C)/6045/2025  | M/S PRATYUSH BHUBANESHWAR<br>VS<br>STATE OF ODISHA                                    | LALIT KUMAR MAHARANA<br>VS    | //<br>0<br>//                       |
| 260 | D-WP(C)/6505/2025<br>WP(C)/6046/2025  | RAJA KHAN<br>VS<br>THE DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHURDA ROAD    | SURYA NARAYAN SATAPATHY<br>VS | //<br>0<br>//                       |
| 261 | D-WP(C)/5893/2025                     | RUKMANI MEHETA  | SUSANTA KUMAR PRADHAN         | //                                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|-------------------|--|--------------------------|-------------------------------------|
|     | WP(C)/6047/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE MISSION DIRECTOR, ODISHA LIVELIHOOD MISSION, DEPT. OF MISSION SHAKTI, GOVT. OF ODISHA, BBSR  |                          | //                                  |
| 262 | D-WP(C)/7832/2025 | NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BBSR   | SASWAT KUMAR ACHARYA     | //                                  |
|     | WP(C)/6048/2025   | VS   | VS                       | 0                                   |
|     |                   | DINA BALLAV SAHOO  |                          | //                                  |
| 263 | D-WP(C)/6252/2025 | DURGA MADHAB HARICHANDAN   | ANAM CHARAN PANDA        | //                                  |
|     | WP(C)/6049/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE OF ODISHA  |                          | //                                  |
| 264 | D-WP(C)/7845/2025 | ARUN KUMAR GURU  | SANTOSH KUMAR PATTANAIAK | //                                  |
|     | WP(C)/6050/2025   | VS   | VS                       | 0                                   |
|     |                   | PRINCIPAL SECY TO GOVT., GENERAL ADIMINISTRATION AND PUBLIC GRIEVANCE DEPT., GOVT. OF ODISHA, BBSR |                          | //                                  |
| 265 | D-WP(C)/8093/2025 | KSHAMANIDHI SAMAL  | BISWAJIT NAYAK           | //                                  |
|     | WP(C)/6051/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE OF ODISHA  |                          | //                                  |
| 266 | D-WP(C)/7622/2025 | JOTIMADHAB GADANAYAK   | NIRAJ KUMAR SETHI        | //                                  |
|     | WP(C)/6052/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE OF ODISHA  |                          | //                                  |
| 267 | D-WP(C)/6901/2025 | ASHOK KUMAR PALEI  | MANORANJAN PADHI         | //                                  |
|     | WP(C)/6053/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE OF ODISHA  |                          | //                                  |
| 268 | D-WP(C)/7873/2025 | M/S PUSHPINDER SINGH, KEONJHAR   | CHITTA RANAJAN DAS       | //                                  |
|     | WP(C)/6054/2025   | VS   | VS                       | 0                                   |
|     |                   | COMMISSIONER (APPEALS) GST CENTRA EXCISE AND CUSTOMS, BBSR   |                          | //                                  |
| 269 | D-WP(C)/7879/2025 | ASHOK KUMAR DAS  | DILIP KUMAR SAHU         | //                                  |
|     | WP(C)/6055/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE OF ODISHA  |                          | //                                  |
| 270 | D-WP(C)/7980/2025 | SARBANI SAHU @ SAHOO   | HITENDRA NATH RATH       | //                                  |
|     | WP(C)/6056/2025   | VS   | VS                       | 0                                   |
|     |                   | KISHORE KUMAR KUSTA  |                          | //                                  |
| 271 | D-WP(C)/7946/2025 | TRILOCHANA BEHERA  | BISWAJIT RANJAN TRIPATHY | //                                  |
|     | WP(C)/6057/2025   | VS   | VS                       | 0                                   |
|     |                   | STATE OF ODISHA  |                          | //                                  |
| 272 | D-WP(C)/7745/2025 | MANTU DAS  | AFRAAZ SUHAIL            | //                                  |
|     | WP(C)/6058/2025   | VS   | VS                       | 0                                   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|-------------------------------|-------------------------------------|
| 273 | D-WP(C)/7882/2025<br>WP(C)/6059/2025 | STATE OF ODISHA<br>KRISHNA RANI MOHANTY<br>VS<br>STATE OF ODISHA                     | TANMAY MISHRA<br>VS           | //<br>//<br>0<br>//                 |
| 274 | D-WP(C)/8216/2025<br>WP(C)/6060/2025 | SAI CHANDRASEKHAR TRIPATHY<br>VS<br>STATE OF ODISHA                                  | AMITABH MISHRA<br>VS          | //<br>0<br>//                       |
| 275 | D-WP(C)/7899/2025<br>WP(C)/6061/2025 | ATUL KUMAR SWAIN<br>VS<br>STATE OF ODISHA  | DILIP KUMAR SAHU<br>VS        | //<br>0<br>//                       |
| 276 | D-WP(C)/8080/2025<br>WP(C)/6062/2025 | M/S.S.S.ENTERPRISES, BBSR<br>VS<br>STATE OF ODISHA                                   | AJIT KUMAR MOHANTY<br>VS      | //<br>0<br>//                       |
| 277 | D-WP(C)/7777/2025<br>WP(C)/6063/2025 | ANIL KUMAR SUTAR<br>VS<br>HINDUSTAN PETROLEUM CORPORATION LTD.,MUMBAI                | MANOJ KUMAR MOHANTY<br>VS     | //<br>0<br>//                       |
| 278 | D-WP(C)/7918/2025<br>WP(C)/6064/2025 | SANATAN NAYAK<br>VS<br>STATE OF ODISHA   | DURGESH NARAYAN RATH<br>VS    | //<br>0<br>//                       |
| 279 | D-WP(C)/7904/2025<br>WP(C)/6065/2025 | DILLIP KUMAR NAYAK<br>VS<br>STATE OF ODISHA  | SARADA PRASANNA SARANGI<br>VS | //<br>0<br>//                       |
| 280 | D-WP(C)/7965/2025<br>WP(C)/6066/2025 | TEJESWAR NAYAK<br>VS<br>STATE OF ODISHA  | JAGANNATH BHUYAN<br>VS        | //<br>0<br>//                       |
| 281 | D-WP(C)/8097/2025<br>WP(C)/6067/2025 | HONY NB SUB BANAMBAR SAMAL(RETD)<br>VS<br>UNION OF INDIA                             | SAMARENDRA BEURA<br>VS        | //<br>0<br>//                       |
| 282 | D-WP(C)/6455/2025<br>WP(C)/6068/2025 | PRANABANDHU DAS<br>VS<br>STATE OF ODISHA   | ABHILASH MISHRA<br>VS         | //<br>0<br>//                       |
| 283 | D-WP(C)/7783/2025<br>WP(C)/6069/2025 | M/S. MAHAVEER JEWELLERS, BALASORE<br>VS<br>CHIEF COMMISSIONER OF CT AND GST, CUTTACK | MADHAB LAL AGARWAL<br>VS      | //<br>0<br>//                       |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT         |
|-----|--|---|------------------------------|---|
| 284 | D-WP(C)/7905/2025<br>WP(C)/6070/2025   | SANDHYARANI BEHERA<br>VS<br>STATE OF ODISHA                 | SUKANTA KUMAR MISHRA<br>VS   | //<br>()<br>//                              |
| 285 | D-WP(C)/7916/2025<br>WP(C)/6071/2025   | MANORANJAN MISHRA<br>VS<br>STATE OF ODISHA                  | PRABIN DAS<br>VS             | //<br>()<br>//                              |
| 286 | D-ABLAPL/4072/2025<br>ABLAPL/2227/2025 | BUNTY NAG<br>VS<br>STATE OF ODISHA                          | MANORANJAN PADHY<br>VS       | PAPADAHANDI /76 /2019<br>()<br>//           |
| 287 | D-ABLAPL/5903/2025<br>ABLAPL/2228/2025 | KANHU BEHERA @ KANHU CHARAN BEHERA<br>VS<br>STATE OF ODISHA | BINAYA BHUSAN ROUSTRAY<br>VS | KHANDAPARA /279 /2024<br>()<br>//           |
| 288 | D-ABLAPL/5978/2025<br>ABLAPL/2229/2025 | BIJU @ SANJAYA PRADHAN<br>VS<br>STATE OF ODISHA             | DEEPAK KU SAHOO<br>VS        | Tantiapal Marine /11 /2025<br>()<br>//      |
| 289 | D-ABLAPL/5361/2025<br>ABLAPL/2230/2025 | K. LAXMI PATRA<br>VS<br>STATE OF ODISHA                     | LALATENDU SAMANTARAY<br>VS   | CHATRAPUR /105 /2025<br>()<br>//            |
| 290 | D-ABLAPL/5965/2025<br>ABLAPL/2231/2025 | MD. HAKIM TULLA @ RANJAN<br>VS<br>STATE OF ODISHA           | BIKRAM RATH<br>VS            | TIGIRIA /38 /2023<br>()<br>//               |
| 291 | D-ABLAPL/5529/2025<br>ABLAPL/2232/2025 | SARBESWAR PALEI @ SATRUGHAN PALEI<br>VS<br>STATE OF ODISHA  | SURYAKANTA DWIBEDI<br>VS     | FATEGARH /30 /2025<br>()<br>//              |
| 292 | D-ABLAPL/4490/2025<br>ABLAPL/2233/2025 | SARAT BEHERA<br>VS<br>STATE OF ODISHA                       | SURYASNATA MOHAPATRA<br>VS   | COLLIERY /52 /2024<br>()<br>//              |
| 293 | D-ABLAPL/5400/2025<br>ABLAPL/2234/2025 | MINUA MALIK<br>VS<br>STATE OF ODISHA                        | BHABANI SANKAR DAS<br>VS     | PATTAMUNDAI RURAL PS /156 /2024<br>()<br>// |
| 294 | D-ABLAPL/5946/2025<br>ABLAPL/2235/2025 | CHANDAN KUMAR JENA<br>VS<br>STATE OF ODISHA                 | JAYAKRISHNA MOHAPATRA<br>VS  | DHAMARA PS /12 /2025<br>()<br>//            |
| 295 | D-ABLAPL/5938/2025                     | CHANDRAKANTA KHANDAI  | ARIJEET MISHRA               | JAJPUR TOWN /31 /2025                       |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                 | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|--|--|---------------------------------|--------------------------------------|
|     | ABLAPL/2236/2025                       | VS<br>STATE OF ODISHA                                | VS                              | ()<br>//                             |
| 296 | D-ABLAPL/5950/2025<br>ABLAPL/2237/2025 | BAPUN JENA<br>VS<br>STATE OF ODISHA                  | JAYAKRISHNA MOHAPATRA<br>VS     | DHAMARA PS /12 /2025<br>()<br>//     |
| 297 | D-ABLAPL/5940/2025<br>ABLAPL/2238/2025 | SK. MAHIUDDIN<br>VS<br>STATE OF ODISHA               | ARIJEET MISHRA<br>VS            | ANANDAPUR /50 /2025<br>()<br>//      |
| 298 | D-ABLAPL/5951/2025<br>ABLAPL/2239/2025 | AMIT KUMAR JENA<br>VS<br>STATE OF ODISHA             | BHABANI SHANKAR DASPARIDA<br>VS | BRAHMAGIRI /620 /2024<br>()<br>//    |
| 299 | D-ABLAPL/5991/2025<br>ABLAPL/2240/2025 | NARAHARI NAIK<br>VS<br>STATE OF ODISHA               | PANCHANAN PANIGRAHI<br>VS       | RAYAGADA TOWN /296 /2024<br>()<br>// |
| 300 | D-ABLAPL/5957/2025<br>ABLAPL/2241/2025 | SUNATA DIGAL<br>VS<br>STATE OF ODISHA                | AMULYA RATNA PANDA<br>VS        | GOCHHAPADA /89 /2024<br>()<br>//     |
| 301 | D-ABLAPL/5993/2025<br>ABLAPL/2242/2025 | SUKRANJAN @ SUKHARANJAN DAS<br>VS<br>STATE OF ODISHA | ASIT KUMAR JENA<br>VS           | MALKANGIRI /400 /2024<br>()<br>//    |
| 302 | D-ABLAPL/5961/2025<br>ABLAPL/2243/2025 | RAJESH KUMAR SAHU<br>VS<br>STATE OF ODISHA           | SURYAKANTA DWIBEDI<br>VS        | PHULBANI TOWN /69 /2025<br>()<br>//  |
| 303 | D-ABLAPL/5971/2025<br>ABLAPL/2244/2025 | KRISHNA GHASI<br>VS<br>STATE OF ODISHA               | DIPANKAR ACHARYA<br>VS          | BHASMA /29 /2025<br>()<br>//         |
| 304 | D-ABLAPL/5967/2025<br>ABLAPL/2245/2025 | JUGAL PATRA<br>VS<br>STATE OF ODISHA                 | RAKESH BEHERA<br>VS             | KAMAKHYANAGAR /413 /2024<br>()<br>// |
| 305 | D-ABLAPL/6019/2025<br>ABLAPL/2246/2025 | ARUN PATEL<br>VS<br>STATE OF ODISHA                  | ANUP KUMAR PATTNAIK<br>VS       | BHATILI /22 /2025<br>()<br>//        |
| 306 | D-ABLAPL/6022/2025<br>ABLAPL/2247/2025 | MONALISHA BARIK<br>VS                                | SANJIB KUMAR BHANJADEO<br>VS    | INDUSTRIAL ESTATE PS /45 /2025<br>() |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT             |
|-----|--|--|-----------------------------|---|
| 307 | D-ABLAPL/5969/2025<br>ABLAPL/2248/2025 | STATE OF ODISHA<br>PARESH DHARUA<br>VS<br>STATE OF ODISHA                          | AMITAV TRIPATHY<br>VS       | //<br>KANTAMAL /11 /2025<br>()                  |
| 308 | D-ABLAPL/5491/2025<br>ABLAPL/2249/2025 | STATE OF ODISHA<br>MANAS PRADHAN @ MANAS KUMAR PRADHAN<br>VS<br>STATE OF ODISHA    | NARENDRA KUMAR LENKA<br>VS  | //<br>FATEGARH /55 /2024<br>()                  |
| 309 | D-ABLAPL/5559/2025<br>ABLAPL/2250/2025 | STATE OF ODISHA<br>CHHOTA KALIA @ TAYUB KHAN<br>VS<br>STATE OF ODISHA              | PRADEEP KUMAR KUNDU<br>VS   | //<br>TIGIRIA /294 /2024<br>()                  |
| 310 | D-ABLAPL/5570/2025<br>ABLAPL/2251/2025 | STATE OF ODISHA<br>BHARAT MALLIK @ BHARAT CHANDRA MALLICK<br>VS<br>STATE OF ODISHA | BIJAYA KUMAR BEHERA 1<br>VS | //<br>BINJHARPUR /63 /2025<br>()                |
| 311 | D-ABLAPL/5585/2025<br>ABLAPL/2252/2025 | STATE OF ODISHA<br>KHAGESWAR BARIK<br>VS<br>STATE OF ODISHA                        | BIJAYA KUMAR RAGADA<br>VS   | //<br>MANCHESWAR P.S. /57 /2025<br>()           |
| 312 | D-ABLAPL/6026/2025<br>ABLAPL/2253/2025 | STATE OF ODISHA<br>HEMANTA GEJA<br>VS<br>STATE OF ODISHA                           | JUGALA KISHORE PANDA<br>VS  | //<br>MANAMUNDA /52 /2025<br>()                 |
| 313 | D-ABLAPL/5648/2025<br>ABLAPL/2254/2025 | STATE OF ODISHA<br>PRASANTA BEHERA<br>VS<br>STATE OF ODISHA                        | PURNA CHANDRA MISHRA<br>VS  | //<br>/ /0<br>S.D.J.M.,HINDOL(Dhenkanal)        |
| 314 | D-ABLAPL/5161/2025<br>ABLAPL/2255/2025 | STATE OF ODISHA<br>BHAGYA PALIA @ BHAGYABAN PALIA<br>VS<br>STATE OF ODISHA         | SAROJ KUMAR MISHRA<br>VS    | 2(B)CC/0000009/2025<br>KANTAMAL /16 /2025<br>() |
| 315 | D-ABLAPL/5524/2025<br>ABLAPL/2256/2025 | STATE OF ODISHA<br>SARAT KUMAR PANDA @ SANIA<br>VS<br>STATE OF ODISHA              | ASHOK KUMAR JENA<br>VS      | //<br>CHOUDWAR /73 /2025<br>()                  |
| 316 | D-ABLAPL/5532/2025<br>ABLAPL/2257/2025 | STATE OF ODISHA<br>CHHOTA KALIA @ TAYUB KHAN<br>VS<br>STATE OF ODISHA              | PRADEEP KUMAR KUNDU<br>VS   | //<br>BAIDESWAR /182 /2024<br>()                |
| 317 | D-ABLAPL/6003/2025<br>ABLAPL/2258/2025 | STATE OF ODISHA<br>SADASHIBA KANHAR<br>VS<br>STATE OF ODISHA                       | AMITAV TRIPATHY<br>VS       | //<br>KANTAMAL /10 /2025<br>()                  |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                  | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                            |
|-----|--|---|----------------------------|--|
| 318 | D-ABLAPL/5994/2025<br>ABLAPL/2259/2025 | CHAITANYA JENA<br>VS<br>STATE OF ODISHA               | DHARMENDRA SETHY<br>VS     | SINGLA /94 /2021<br>( )<br>//                                  |
| 319 | D-ABLAPL/6031/2025<br>ABLAPL/2260/2025 | GOVINDA NAYAK<br>VS<br>STATE OF ODISHA                | SANGRAM KESHARI ROUT<br>VS | BORIGUMMA /37 /2025<br>( )<br>//                               |
| 320 | D-ABLAPL/6043/2025<br>ABLAPL/2261/2025 | MOHAMMAD ASPAK @ MD.ASPAK<br>VS<br>STATE OF ODISHA    | MOHAMMED RIAZ<br>VS        | HINDOL /317 /2024<br>( )<br>//                                 |
| 321 | D-ABLAPL/5701/2025<br>ABLAPL/2262/2025 | DEBASISH MISHRA@BUTHI MISHRA<br>VS<br>STATE OF ODISHA | SAYED MUZAFFAR ALLI<br>VS  | SONEPUR /271 /2023<br>( )<br>//                                |
| 322 | D-ABLAPL/5826/2025<br>ABLAPL/2263/2025 | SUNIL KUMAR PATRA<br>VS<br>STATE OF ODISHA            | PARTHA SARATHI DAS<br>VS   | AIR FIELD P.S. /85 /2024<br>( )<br>//                          |
| 323 | D-ABLAPL/5907/2025<br>ABLAPL/2264/2025 | BAPINA MALLICK<br>VS<br>STATE OF ODISHA               | SAMARESH PATTANAIAK<br>VS  | / /0<br>J.M.F.C.,KUJANG(Jagatsinghapur )<br>2(C)CC/000008/2025 |
| 324 | D-ABLAPL/5933/2025<br>ABLAPL/2265/2025 | DILLIP JENA<br>VS<br>STATE OF ODISHA                  | SARADA PRASAD DASH<br>VS   | KHAIRA /15 /2023<br>( )<br>//                                  |
| 325 | D-ABLAPL/5936/2025<br>ABLAPL/2266/2025 | SUDHIR SAHOO<br>VS<br>STATE OF ODISHA                 | PRADIPTA BEURA<br>VS       | / /0<br>S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)               |
| 326 | D-ABLAPL/5937/2025<br>ABLAPL/2267/2025 | ASIF ALLI KHAN<br>VS<br>STATE OF ODISHA               | ARIJEET MISHRA<br>VS       | 2(A)CC/0000017/2025<br>PANIKOILI /45 /2024<br>( )<br>//        |
| 327 | D-ABLAPL/5953/2025<br>ABLAPL/2268/2025 | MADAN SAHANI<br>VS<br>STATE OF ODISHA                 | SURYAKANTA DWIBEDI<br>VS   | PHULBANI SADAR /187 /2024<br>( )<br>//                         |
| 328 | D-ABLAPL/5656/2025<br>ABLAPL/2269/2025 | SEKH SAJAN @SK. SAJAN<br>VS<br>STATE OF ODISHA        | DEBASIS MISHRA<br>VS       | SORO /38 /2025<br>( )<br>//                                    |
| 329 | D-ABLAPL/5666/2025                     | SK. ZABIR HOSSAIN                                     | DEBASIS MISHRA             | BADACHANA /552 /2024   |

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/02/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|-------------------|-----------------------|--------------------------|-------------------------------------|
|    | ABLAPL/2270/2025  | VS<br>STATE OF ODISHA | VS                       | ()<br>//                            |